

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CP/CA. No. 450/2016**

**IN THE MATTER OF:**

**M/s Dwighty Gary Gibbs @ Deve Arata Dasa .... APPLICANT / PETITIONER**  
**Vs. .... RESPONDENT**  
**M/s Registrar of Companies**

**SECTION:**

**Under Section 560(6)**

**Order delivered on 13.09.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER :- Mr. Sanjay Mishra, Advocate  
Mr. Geetesh Meena, Advocate**

**For the RD(ND) :- Mr. C. Balooni, Company Prosecutor**

**ORDER**

Learned Counsel for the parties are present. In view of the matter being part heard by the Hon'ble Principal Bench, let the matter be placed before Hon'ble Principal Bench for further consideration on 28<sup>th</sup> September 2017.

Sd/-

**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

Sd/-

**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**